

**In the National Company Law Tribunal
Bengaluru, Special Bench**

**CP/133(BEN)2020
Court No. 1
Item No. 117**

Sec. 241(1)

In the matter of:

MR NISARG NIRMALKUMARPetitioner
V/s
M/S SKILLFINITY TECHNOLOGIES PVT
LTDRespondent

Order delivered on ..16/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)
Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI K. CHETAN KUMAR

For Respondent(s):

SHRI KRISHNA MOHAN, PCA

Order

Heard Shri K. Chetan Kumar, learned Counsel for the Petitioner and Shri Krishna Mohan, learned PCA for the Respondent, through Video Conferencing.

Post the case on **19.05.2021.**

Member (T)

Member (J)

Krishna

*Deepest
Praveen
16/07.*

Court Officer